

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH,COURT NO. 1**

SERVICE TAX APPEAL NO. 50494/2018

[Arising out of Order-in-Appeal No. 277-SRM/ ST/JDR/2017 dated 15.11.2017 passed by the Commissioner (Appeals), Central Excise & CGST, Jodhpur]

STEER SECURITY SERVICES

3rd floor, Krishna Complex
22-23, Bapu Bazaar
Udaipur (Rajasthan)

Appellant

Vs.

**COMMISSIONER (APPEALS)
CENTRAL EXCISE, CENTRAL GOODS AND
SERVICE TAX, JODHPUR 1**

Respondent

Appearance:

Present for the Appellant : Ms Kainaat, Advocate

Present for the Respondent: Shri Harshvardhan, Authorised Representative

CORAM:

HON'BLE Mr.JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE Ms.HEMAMBIKA R. PRIYA, MEMBER(TECHNICAL)

Date of Hearing/ Decision: **07/07/2023**

FINAL ORDER No. 50887 /2023

JUSTICE DILIP GUPTA

A certificate in Form IV has been issued to the appellant regarding full and final settlement of the tax dues. The appeal, therefore, stands dismissed as withdrawn.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(HEMAMBIKA R. PRIYA)
MEMBER(TECHNICAL)**